GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 3731 TO BE ANSWERED ON 19.03.2018

INDIAN LABOUR CONFERENCE

3731. SHRI P. NAGARAJAN: SHRI C.N. JAYADEVAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)whether it is a fact that the Indian Labour Conference (ILC) proposed to be held on 26th & 27th February, 2018 was postponed; and(b)if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Yes, Sir. The 47th Session of the Indian Labour Conference scheduled to meet on 26th and 27th February 2018 was postponed due to administrative reasons including week long Holi celebrations in various parts of India, which was expected to affect appropriate level of participation from State Governments.

* * * * * *